

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 2682
ANSWERED ON MONDAY, MARCH 17, 2025/Phalgun 26, 1946 (Saka)**

Effectiveness of CSR Projects in Osmanabad

QUESTION

2682. Shri Omprakash Bhupalsinh Alias Pavan Rajenimbalkar:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) the details of the CSR funds allocated to each sector and its utilisation in the Osmanabad Lok Sabha Constituency during the last five years;**
- (b) the details of the impact of CSR initiatives on these sectors;**
- (c) the details of completed and ongoing projects under CSR in the aspirational district of Osmanabad;**
- (d) whether the Government has made any evaluation to assess the effectiveness of CSR projects in Osmanabad; and**
- (e) if so, the details thereof?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

[SHRI HARSH MALHOTRA]

(a) : There is no provision for allocation of CSR funds under the CSR legal framework. However, on the basis of the filings made by the companies in the MCA21 registry, the sector-wise CSR expenditure in Maharashtra for the last five financial years (FYs) from 2018-19 to 2022-23 is at Annexure-I. Parliamentary Constituency-wise data is not maintained centrally. However, district-wise CSR expenditure district in Maharashtra for the last five financial year from 2018-19 to 2022-23 is at Annexure-II.

(b): Rule 8 of the Companies (CSR Policy) Rules, 2014 provides that every company having average CSR obligation of 10 crore rupees or more in the three immediately preceding financial years, shall undertake impact assessment, through an independent agency, of their CSR projects having outlays of one crore rupees or more, and which have been completed not less than one year before undertaking the impact study. Impact assessment reports shall be placed before the Board of the company and shall be annexed to the annual report on CSR. Thus impact assessment is undertaken by the company and assessment is reviewed by its Board.

(c): The Ministry does not maintain the details of completed/ ongoing projects-wise data. On the basis of the filings made by the companies in the MCA21 registry, the details of CSR expenditure in Osmanabad (Dharashiv) (aspirational district) in Maharashtra for the last five financial years (FYs) from 2018-19 to 2022-23 is included in Annexure II.

(d) & (e): CSR is a Board driven process and the Board of the company is empowered to plan, decide, execute and monitor the CSR activities based on the recommendations of its CSR Committee. The Board of the company is required to disclose the CSR Policy implemented by the company in its Board report and the Board of the company has to satisfy itself that the funds so disbursed have been utilised for the purposes and in the manner as approved by it, and the Chief Financial Officer or the person responsible for financial management shall certify to the effect. The details of CSR activities, Impact Assessment etc. are required to be reported by the companies in the 'Annual Report on CSR' including an annual action plan on CSR which is part of the Company's Board Report. The Government does not issue any directions to Corporates to spend in any particular area or activity.

Annexure-I

Referred to in Part (a) of Lok Sabha Unstarred Question No. 2682 for 17.03.2025

Sector-wise CSR expenditure in Maharashtra from 2018-19 to 2022-23						
(Amount in Rs. crores)						
S. No.	Sector	FY 2018-19	FY 2019-20	FY 2020-21	FY 2021-22	FY 2022-23
1	Agro forestry	1.76	2.38	2.97	5.66	5.84
2	Animal welfare	14.43	12.03	14.45	23.43	72.07
3	Armed Forces, Veterans, War Widows/ Dependants	5.44	2.94	1.28	4.43	8.10
4	Art And Culture	14.05	18.72	18.31	27.71	62.48
5	Conservation of natural resources	16.49	22.24	10.44	43.45	76.66
6	Education	1271.93	1216.76	1460.21	1311.10	1667.91
7	Environmental Sustainability	139.06	171.87	150.99	334.92	298.18
8	Gender Equality	19.45	18.28	9.02	17.17	33.81
9	Health Care	857.86	1072.17	1154.48	1869.57	2044.05
10	Livelihood Enhancement Projects	144.88	113.25	125.30	203.44	341.97
11	Poverty, Eradicating Hunger, Malnutrition	97.66	138.76	144.72	828.92	187.20
12	Rural development projects	208.24	147.36	117.52	317.41	206.44
13	Safe drinking water	46.69	28.25	15.81	23.16	25.53
14	Sanitation	39.11	46.17	25.82	42.47	37.72
15	Senior citizens welfare	6.51	4.62	9.04	12.66	25.25
16	Setting up homes and hostels for women	22.30	21.38	8.06	24.48	8.01
17	Setting up orphanage	3.17	1.37	4.85	6.79	11.50
18	Slum area development	6.69	3.37	5.85	2.93	5.37
19	Socio-economic equalities	39.73	41.46	16.98	23.70	31.75
20	Special education	17.19	16.15	30.40	47.05	65.21
21	Technology incubators	3.68	18.59	20.75	2.42	0.06
22	Training To Promote Sports	60.74	45.45	16.51	55.16	68.29
23	Vocational skills	77.30	131.35	53.85	105.78	140.66
24	Women Empowerment	33.31	40.04	42.41	46.29	70.72
25	NEC/ Not Mentioned*	0.04	18.28	4.77	0.00	0.00
	Total	3147.72	3353.24	3464.81	5380.07	5494.77

(Data upto 31.03.2024) (Source: Corporate Data Management Cell)

* Companies either did not specify the names of sector or indicated more than one sector where projects were undertaken.

Referred to in Part (a) of Lok Sabha Unstarred Question No. 2682 for 17.03.2025

District-wise CSR expenditure in Maharashtra from 2018-19 to 2022-23						
(Amount in Rs. crores)						
S. No.	Districts	FY 2018-19	FY 2019-20	FY 2020-21	FY 2021-22	FY 2022-23
1	Ahilyanagar	11.42	10.64	33.08	31.83	48.73
2	Akola	0.86	1.50	0.55	2.43	2.06
3	Amravati	3.36	10.51	2.75	8.85	20.83
4	Beed	3.48	3.13	2.70	11.34	16.21
5	Bhandara	2.65	4.98	4.16	2.25	5.05
6	Buldhana	1.26	2.31	1.33	23.71	3.37
7	Chandrapur	3.96	3.55	6.24	22.36	34.34
8	Chhatrapati Sambhajinagar	18.68	66.69	73.46	95.40	121.56
9	Dharashiv	3.75	2.66	7.37	12.88	25.17
10	Dhule	5.49	8.90	7.20	5.03	10.61
11	Gadchiroli	1.98	1.38	9.32	18.09	14.55
12	Gondia	5.29	5.76	0.44	1.13	0.41
13	Hingoli	0.09	0.13	0.88	2.63	2.29
14	Jalgaon	1.42	0.89	4.34	16.36	27.59
15	Jalna	7.38	6.19	8.48	13.83	19.67
16	Kolhapur	8.19	10.67	16.21	16.48	16.85
17	Latur	1.47	2.56	4.04	8.10	16.05
18	Mumbai City	70.27	276.83	394.15	2975.73	2763.44
19	Mumbai Suburban	0.59	21.13	7.86	3.05	5.63
20	Nagpur	60.12	54.68	37.91	189.33	168.81
21	Nanded	0.35	0.24	2.63	6.71	8.15
22	Nandurbar	4.06	8.71	23.27	24.92	30.37
23	Nashik	29.00	38.39	74.51	76.41	122.27
24	Palghar	9.20	23.46	24.86	6.20	5.10
25	Parbhani	0.01	0.15	0.39	1.38	3.56
26	Pune	308.08	324.92	392.59	685.24	1052.92
27	Raigad	24.73	37.89	144.17	272.04	319.90
28	Ratnagiri	20.94	21.58	20.14	15.69	43.88
29	Sangli	1.03	3.41	3.90	11.47	16.05
30	Satara	24.55	12.79	20.07	40.12	65.31
31	Sindhudurg	0.10	2.02	2.92	2.34	6.14
32	Solapur	5.27	23.06	14.49	12.04	26.61
33	Thane	202.05	242.46	75.90	165.97	196.95
34	Wardha	4.94	3.57	6.70	27.70	23.84
35	Washim	-	0.48	1.87	7.02	4.97
36	Yavatmal	0.50	3.05	5.44	7.75	8.22
37	District not classified elsewhere	2301.21	2111.97	2028.48	556.25	237.28
	Total	3147.72	3353.24	3464.81	5380.07	5494.77

(Data upto 31.03.2024) (Source: Corporate Data Management Cell)
